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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-148/2001 in
OA-1492/95

New Delhi this the 13th day of November, 2001.

1. Sh. Y.D. Sharma,
S/o Sh. SRGD Shastri,
R/o 50, Madan Gir,
New Delhi-62.
 2. Sh. Daulat Ram,
S/o Sh. Phool Chand,
R/o 6-D, Shahpur Jat,
PO Hauz Khas,
New Delhi.
 3. Sh. Bhanwar Lal,
S/o late Sh. Kalyan Mal,
R/o 1624, Kalyan Vas, Delhi.
 4. Mrs. Chitra Valie,
CHD 67/C, Janakpuri,
New Delhi.
 5. Sh. V.C. Narota,
S/o Sh. M.R. Narota,
242-B, Block JC III,
Vikaspuri,
New Delhi.
 6. Smt. Shashi Srivastava,
W/o Sh. P.K. Srivastava,
1/5136, Gali No.4, Balbir Nagar,
Shahdra, Delhi-32.
 7. Sh. Ram Prakash,
S/o Sh. Hans Raj,
R/o 242 A/7, Ghondli,
Krishna Nagar,
Delhi.
 8. Smt. Sudesh Hitesh,
W/o Sh. H.L. Hitesh,
C5D/69-C, Janakpuri,
New Delhi.
 9. Smt. Kamlesh Sagar,
C/o Lady Harding Hospital,
New Delhi.
 10. Smt. Ramesh Kumari,
W/o Sh. O.P. Sharma,
1492, Gulabi Bagh,
Delhi-7.
- Petitioners

(Present : None)

Versus

1. Sh. P.S. Bhatnagar,
Chief Secretary,
Govt. of NCT of Delhi,
5, Sham Nath Marg,
Delhi.

2. Sh. R. Chander Mohan,
Secretary (Health),
Govt. of NCT of Delhi,
5, Sham Nath Marg,
Delhi.
3. Dr. Priti Mehta,
Director, Family Welfare,
Govt. of NCT of Delhi,
Malkaganj,
Delhi.

..... Respondents

(through Sh. Ajesh Luthra, Advocate)

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, VC(A)

Shri Luthra has invited our attention to respondents order dated 26.09.2001, by which the Tribunal's order dated 23.12.1999 in OA-1492/95 has been complied with.

2. In the light of the aforesaid order dated 26.09.2001, CP-148/2001 is dropped. Notices discharged.

A. Vedavalli

(Dr. A. Vedavalli)
M(J)

S.R. Adige

(S.R. Adige)
VC(A)

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